

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

**DATED: ALLAHABAD: April 2, 2007**

**No. 77 /JR(S)/2007**

Pursuant to Government office Memo No. 587/ II-4-07-15(8)/ 79 dated 28.3.2007 Sri **Hirday Sagar**, Additional District & Sessions Judge, Kanpur Dehat is posted/ appointed as Legal Advisor, U.P. Jal Nigam, Lucknow.

**BY ORDER OF THE COURT,**

Sd/-

**(SWATANTRA SINGH)  
REGISTRAR GENERAL**

**No. 93 / JR (S)/ 2007, Dated: Allahabad: April 2, 2007.**

Copy forwarded for information and necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Chairman, U.P. Jal Nigam, Lucknow.
5. Sachiv, Nagar Vikas Vibhag, U.P. Shasan, Lucknow.
6. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
7. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
8. The Registrar, High Court, Lucknow Bench, Lucknow, (Information available on E-mail).
9. The District & Sessions Judge, Lucknow, Kanpur Dehat. (Information available on E-mail).

The Officer mentioned above shall hand over charge from his present post and shall proceed to take over charge of his new posting immediately.

The handing and taking over charge certificates may kindly be sent to the Joint Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

10. Sri Hirday Sagar, Additional District & Sessions Judge, Kanpur Dehat.

You shall hand over charge from present post and proceed to take over charge of your new posting immediately.

The handing and taking over charge certificates may kindly be sent to the Joint Registrar (Services), High Court, Allahabad forthwith.

11. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
12. The Registrar (Confidential), High Court, Allahabad.
13. The Joint Registrar (I), High Court, Allahabad.
14. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
15. The Assistant Registrar (Budget), High Court, Allahabad.
16. The Section Officer (Confidential-B Section), High Court, Allahabad.
17. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
18. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
19. P.S. to Hon'ble Administrative Judge, Kanpur Dehat. (Information available on E-mail).

**BY ORDER OF THE COURT.**

Sd/-

**(PRATYUSH KUMAR)  
JOINT REGISTRAR (SERVICES)**